

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1171/2011

Jabalpur, this Wednesday, the 30th day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Amrit Bhadu Sonwan, S/o Bhadu Sowan, aged about 63 years, retired E pump driver Grade – III, S.S.E. (work) Railway North Burhanpur, Central Railway Khandwa Caste Mahar, R/o Vitthal Nagar Bhave ward Khandwa - 450001 **-Applicant**

(By Advocate – Shri R.S. Saini)

Versus

1. Divisional Railway Manager, Central Railway, Bhusawal 425201.
2. Assistant Divisional Engineer, Central Railway Khandwa – 450001.
3. Senior Section (Engineering) Works, Central Railway, Khandwa – 450001 **- Respondents**

(By Advocate – Shri Arun Soni)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, OA is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member